

**ORDER**Re: Situation arising due to outbreak of the novel coronavirus (COVID-19)

In continuation of Order No. 47/RG/Spl./Misc. dated 26.01.2021, Order/Notice No. 48/RG/Spl/Misc. dated 27.01.2021, Order No. 50/RG/Spl./Misc. dated 29.01.2021 and Order No. 51/RG/Spl./Misc. dated 02.02.2021 issued regarding limited physical hearing, Hon'ble the Chief Justice has been pleased to order that following Hon'ble Benches will hold the court through physical hearing w.e.f. 31.03.2021 to 01.04.2021 in Court Number mentioned against them as under:

<u>SR. NO.</u>	<u>HON'BLE BENCH</u>	<u>COURT NO.</u>
<b><u>31.03.2021</u></b>		
1.	Hon'ble Mr. Justice Augustine George Masih Hon'ble Mr. Justice Ashok Kumar Verma	02
2.	Hon'ble Mr. Justice Arvind Singh Sangwan	67
3.	Hon'ble Mr. Justice Gurvinder Singh Gill	64
4.	Hon'ble Mr. Justice Avneesh Jhingan	42
5.	Hon'ble Mrs. Justice Manjari Nehru Kaul	56
6.	Hon'ble Mr. Justice Arun Monga	21
7.	Hon'ble Mr. Justice Lalit Batra	58
8.	Hon'ble Mr. Justice Arun Kumar Tyagi	54
9.	Hon'ble Mr. Justice Girish Agnihotri	17
10.	Hon'ble Mrs. Justice Alka Sarin	48
11.	Hon'ble Mr. Justice Jasgurpreet Singh Puri	65
12.	Hon'ble Mrs. Justice Meenakshi I. Mehta	44
<b><u>01.04.2021</u></b>		
1.	Hon'ble Ms. Justice Ritu Bahri Hon'ble Mrs. Justice Archana Puri	02
2.	Hon'ble Mr. Justice B. S. Walia	20
3.	Hon'ble Mr. Justice Raj Mohan Singh	52
4.	Hon'ble Ms. Justice Jaishree Thakur	66
5.	Hon'ble Mr. Justice Hari Pal Verma	63
6.	Hon'ble Mr. Justice Anupinder Singh Grewal	30

*Beey*  
26.3.2021

7.	Hon'ble Mr. Justice Harminder Singh Madaan	55
8.	Hon'ble Mr. Justice Rajbir Sehrawat	24
9.	Hon'ble Mr. Justice Anil Kshetarpal	16
10.	Hon'ble Mr. Justice Mahabir Singh Sindhu	29
11.	Hon'ble Mr. Justice Sudhir Mittal	38
12.	Hon'ble Mr. Justice Harsimran Singh Sethi	28

2. Entry to the aforesaid Court Rooms will be permitted from Gate Nos. 2 & 5 only except entry for Court Room Nos. 1 & 2 which will be permitted from Gate No.1 only.
3. All are requested to comply with the instructions already issued vide Order No. 50/RG/Spl./Misc. dated 29.01.2021 providing "STANDARD OPERATING PROCEDURE FOR LIMITED PHYSICAL HEARING IN THE HIGH COURT OF PUNJAB AND HARYANA".

BY ORDER OF HON'BLE THE CHIEF JUSTICE.

*Sanjiv Berry*  
 26.3.2021  
 (Sanjiv Berry)  
 Registrar General  
 26.03.2021